THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/445 Dated Shillong, the 12th September, 2023

It is hereby notified to all concerned that, on account of non-availability of Hon'ble Mr. Justice H.S. Thangkhiew on **September 13, 2023,** all cases listed before the SINGLE BENCH in Court No.2 on the said date shall stand adjourned and will be listed in due course except for urgent matters, which, if any, may be mentioned before the SINGLE BENCH of Hon'ble Mr. Justice W. Diengdoh in Court No.3 which will sit after the DIVISION BENCH rises.

Further, in partial modification of this Registry's Notification No.HCM.III/166/2019-Judl./Part-1/443 dated 5th September, 2023, the DIVISION BENCH comprising Hon'ble Mr. Justice H.S.Thangkhiew and Hon'ble Mr. Justice B. Bhattacharjee will not sit tomorrow, **September 13, 2023** and instead a DIVISION BENCH comprising Hon'ble Mr. Justice W.Diengdoh and Hon'ble Mr. Justice B. Bhattacharjee will sit in Court Room No.3 at 10.30 A.M, for taking up urgent matters, if any.

By Order,

Memo NO.HCM.III/166/2019-Judl./Part-1/445-A
Copy to:
JOINT REGISTRAR (LISTING)
Dated Shillong, the 12th September, 2023

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.

- 5. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind kind information of the Registrar General.
- 6. The Registrar(Judicial Service), High Court of Meghalaya, Shillong for kind kind information.
- 7. The P.S. to the Advocate General/Addl. Advocate Generals, Shillong for kind information of the Advocate General.
- 8. The Deputy Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
- 9. The President/ Secretary, High Court Bar Association, Shillong for kind information.
- 10. The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. He is also requested to get the same uploaded in the Official Website.
 - 11. All Court Masters concerned for information and necessary action.
 - 12. The Court Officer, High Court of Meghalaya for information and necessary action.
 - 13. Notice Board.

14. Office File.

JOINT REGISTRAR (LISTING)

967